

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
STARRED QUESTION NO. \*237**

**TO BE ANSWERED ON THE 01<sup>ST</sup> AUGUST, 2017 / SHRAVANA 10, 1939 (SAKA)**

**FILING OF FIRs**

**\*237. DR. UDIT RAJ:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether it is a fact that women and people belonging to the weaker sections in the country do not file First Information Reports (FIRs) due to the behaviour of the police and if so, the details thereof;**
- (b) whether the Government is contemplating to take any steps in this regard;**
- (c) if so, the details thereof and the time by which such steps are likely to be taken; and**
- (d) if not, the reasons therefor?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HANSRAJ GANGARAM AHIR)**

**(a) to (d): A Statement is laid on the table of the House.**

**STATEMENT REFERRED IN REPLY TO LOK SABHA STARRED QUESTION NO. \*237 FOR 01.08.2017**

**(a): Crime-head-wise cases registered under Crime against Women and persons belonging to Scheduled Castes (SCs), Scheduled Tribes (STs) is enclosed as Annexure-I & II respectively.**

**The Union Government, attaches highest importance on the matter of Non-Registration of FIR and therefore a new Section 166A has been inserted in Indian Penal Code (IPC), wherein a public servant, who fail to record any information given to him under section 326A, section 326B , section 354, section 354B, section 370, section 370A, section 376, section 376A, section 376B, section 376C, section 376D, section 376E or section 509 shall be punished with rigorous imprisonment for a term, which shall not be less than six months but which may extend to two years and shall also be liable to fine.**

**(b) to (d): ‘Police’ and ‘Public Order’ are State subjects under the Seventh Schedule to the Constitution of India. The responsibilities to maintain law and order, protection of life and property of the citizens rest primarily with the respective State Governments. The State Governments are competent to deal with such offences under the extant provisions of laws. Ministry of Home Affairs has issued Advisory dated 5<sup>th</sup> February, 2014 to all States/UTs regarding “Compulsory registration of FIR u/s 154 Cr.P.C. when the information makes out a cognizable offence”. Another Advisory on “No discrimination in compulsory registration of FIRs” was issued on 12<sup>th</sup> October, 2015. These Advisories are also available on [www.mha.nic.in](http://www.mha.nic.in).**

## Crime-head-wise cases registered under section 156(3) CrPC, Cases registered in Police Stations and total Cases registered under Crime against Women During 2014-2016

SL	CrimeHead	2014			2015			2016*		
		Cases registered Under section 156(3) CrPC during the year	Cases registered in Police Stations during the year	Cases registered during the year	Cases registered Under section 156(3) CrPC during the year	Cases registered in Police Stations during the year	Cases registered during the year	Cases registered Under section 156(3) CrPC during the year	Cases registered in Police Stations during the year	Cases registered during the year
1	Rape	2473	34262	36735	2286	32365	34651	2175	36716	38891
2	Attempt to Commit Rape	776	3458	4234	803	3634	4437	748	4971	5719
3	Kidnapping & Abduction of Women	2337	54974	57311	2384	56893	59277	1886	62732	64618
4	Dowry Deaths	305	8150	8455	288	7346	7634	260	7363	7623
5	Assault on Women with Intent to Outrage her Modesty	3896	78339	82235	3568	78854	82422	3169	81559	84728
6	Insult to the Modesty of Women	100	9635	9735	108	8577	8685	70	7263	7333
7	Cruelty by Husband or his Relatives	25369	97508	122877	21249	92154	113403	17537	92940	110477
8	Importation of Girls from Foreign Country	1	12	13	0	6	6	0	12	12
9	Acid Attack	3	134	137	1	139	140	6	161	167
10	Attempt to Acid Attack	1	39	40	0	30	30	7	39	46
11	Deaths Caused by Act Done with Intent to Cause Miscarriage	0	3	3	1	11	12	0	124	124
12	Causing Miscarriage Without Womens Consent	6	39	45	0	54	54	7	444	451
13	Human Trafficking (Section 370 & 370A IPC)	9	447	456	2	711	713	19	639	658
14	Abetment of Suicides of Women	19	3715	3734	27	4033	4060	24	4425	4449
15	Dowry Prohibition Act, 1961	1400	8650	10050	1550	8344	9894	798	8723	9521
16	Indecent Representation of Women (Prohibition) Act, 1986	0	47	47	0	40	40	0	38	38
17	Protection of Children from Sexual Offences Act, 2012	0	0	0	0	0	0	47	11539	11586
18	Protection of Women from Domestic Violence Act, 2005	91	335	426	42	419	461	23	554	577
19	Immoral Traffic (Prevention) Act	0	2070	2070	1	2423	2424	0	2201	2201
20	Foeticide	2	105	107	2	95	97	2	134	136
21	Procuration of Minor Girls	77	1943	2020	96	2991	3087	27	2438	2465
22	Buying of Minors for Prostitution	0	14	14	1	10	11	1	6	7
23	Selling of Minors for Prostitution	5	77	82	29	82	111	24	97	121
<b>24</b>	<b>Total Crimes Against Women</b>	<b>36870</b>	<b>303956</b>	<b>340826</b>	<b>32438</b>	<b>299211</b>	<b>331649</b>	<b>26830</b>	<b>325118</b>	<b>351948</b>

Source: Crime in India

Note: \* Data for the year 2016 is provisional.

**Crime-head-wise cases registered under section 156(3) CrPC, Cases registered in Police Stations and total Cases registered under Crime against persons belonging to Scheduled Castes (SCs) during 2014-2016\***

SL	CrimeHead	2014			2015			2016*		
		Cases registered Under section 156(3) CrPC during the year	Cases registered in Police Stations during the year	Cases registered during the year	Cases registered Under section 156(3) CrPC during the year	Cases registered in Police Stations during the year	Cases registered during the year	Cases registered Under section 156(3) CrPC during the year	Cases registered in Police Stations during the year	Cases registered during the year
1	Protection of Civil Rights Act, 1955	0	101	101	1	105	106	0	27	27
2.1	Murder	23	681	704	15	692	707	9	778	787
2.2	Attempt to Commit Murder	19	401	420	20	527	547	11	722	733
2.3	Rape	102	2131	2233	106	2220	2326	89	2443	2532
2.4	Attempt to Commit Rape	11	76	87	9	65	74	26	122	148
2.5	Assault on Women with Intent to Outrage her Modesty	128	2218	2346	85	2715	2800	87	3085	3172
2.6	Insult to the Modesty of women	1	55	56	1	57	58	1	80	81
2.7	Kidnapping & Abduction	10	745	755	25	662	687	16	837	853
2.8	Dacoity	3	29	32	0	34	34	0	26	26
2.9	Robbery	2	65	67	2	41	43	3	55	58
2.10	Arson	6	173	179	11	168	179	3	164	167
2.11	Grievous Hurt	23	2132	2155	46	961	1007	9	1062	1071
2.12	Riots	29	809	838	32	1433	1465	19	1736	1755
2.13	Other IPC Crimes	2894	18647	21541	3004	19628	22632	2167	22140	24307
2.14	SC / ST (Prevention of Atrocities) Act	511	8376	8887	347	5658	6005	228	5096	5324
2	Total Atrocities under SC / ST (PoA) Act	3762	36538	40300	3703	34861	38564	2668	38346	41014
3.1	Murder	3	87	90	1	105	106	1	203	204
3.2	Attempt to Commit Murder	1	71	72	1	99	100	0	113	113
3.3	Rape	9	146	155	8	207	215	3	333	336
3.4	Attempt to Commit Rape	1	16	17	0	17	17	0	36	36
3.5	Assault on Women with Intent to Outrage her Modesty	18	378	396	30	320	350	2	771	773
3.6	Insult to the Modesty of women	0	70	70	0	93	93	0	99	99
3.7	Kidnapping & Abduction	6	123	129	9	153	162	0	467	467
3.8	Dacoity	0	5	5	0	2	2	0	0	0
3.9	Robbery	0	25	25	3	26	29	0	28	28
3.10	Arson	0	22	22	0	30	30	0	35	35
3.11	Grievous Hurt	1	111	112	0	89	89	0	715	715
3.12	Riots	3	91	94	4	84	88	0	353	353
3.13	Other IPC Crimes	423	4901	5324	380	4348	4728	25	5123	5148
3	Total IPC Crimes Against SCs without SC / ST (PoA) Act	465	6046	6511	436	5573	6009	31	8276	8307
4	The Employment of Manual Scavengers and Construction of Dry Latrines (Prohibition) Act, 1993	0	0	0	0	0	0	0	1	1
5	Other SLL Crime Against SCs	6	146	152	20	304	324	2	222	224
6	<b>Total Crimes Against SCs</b>	<b>4233</b>	<b>42831</b>	<b>47064</b>	<b>4160</b>	<b>40843</b>	<b>45003</b>	<b>2701</b>	<b>46872</b>	<b>49573</b>

Source: Crime in India

1 of 2

Note: \* Data for the year 2016 is provisional.

**Crime-head-wise cases registered under section 156(3) CrPC, Cases registered in Police Stations and total Cases registered under Crime against persons belonging to Scheduled Tribes (STs) during 2014-2016\***

SL	CrimeHead	2014			2015			2016*		
		Cases registered Under section 156(3) CrPC during the year	Cases registered in Police Stations during the year	Cases registered during the year	Cases registered Under section 156(3) CrPC during the year	Cases registered in Police Stations during the year	Cases registered during the year	Cases registered Under section 156(3) CrPC during the year	Cases registered in Police Stations during the year	Cases registered during the year
1	Protection of Civil Rights Act, 1955	0	1	1	0	1	1	0	4	4
2.1	Murder	5	152	157	3	141	144	3	136	139
2.2	Attempt to Commit Murder	3	75	78	3	85	88	0	93	93
2.3	Rape	20	905	925	23	929	952	23	947	970
2.4	Attempt to Commit Rape	4	20	24	0	15	15	2	11	13
2.5	Assault on Women with Intent to Outrage her Modesty	32	831	863	13	805	818	23	812	835
2.6	Insult to the Modesty of women	1	15	16	0	12	12	1	30	31
2.7	Kidnapping & Abduction	2	164	166	3	121	124	5	158	163
2.8	Dacoity	0	2	2	0	4	4	0	6	6
2.9	Robbery	2	10	12	0	9	9	0	10	10
2.10	Arson	1	27	28	2	23	25	0	13	13
2.11	Grievous Hurt	1	286	287	14	131	145	2	141	143
2.12	Riots	1	100	101	2	131	133	1	147	148
2.13	Other IPC Crimes	619	2426	3045	566	2408	2974	397	2744	3141
2.14	SC / ST (Prevention of Atrocities) Act	105	1017	1122	69	763	832	49	816	865
2	Total Atrocities under SC / ST (PoA) Act	796	6030	6826	698	5577	6275	506	6064	6570
3.1	Murder	7	83	90	3	169	172	1	72	73
3.2	Attempt to Commit Murder	1	46	47	2	97	99	2	40	42
3.3	Rape	44	190	234	53	187	240	0	108	108
3.4	Attempt to Commit Rape	26	11	37	16	6	22	0	9	9
3.5	Assault on Women with Intent to Outrage her Modesty	143	302	445	129	282	411	0	95	95
3.6	Insult to the Modesty of women	0	21	21	0	21	21	0	12	12
3.7	Kidnapping & Abduction	65	238	303	50	180	230	0	99	99
3.8	Dacoity	0	0	0	0	6	6	0	4	4
3.9	Robbery	3	31	34	0	18	18	0	32	32
3.10	Arson	2	17	19	3	35	38	0	7	7
3.11	Grievous Hurt	1	96	97	0	70	70	1	60	61
3.12	Riots	8	31	39	13	68	81	0	15	15
3.13	Other IPC Crimes	509	2647	3156	254	2541	2795	8	1031	1039
3	Total IPC Crimes Against STs without SC / ST (PoA) Act	809	3713	4522	523	3680	4203	12	1584	1596
4	The Employment of Manual Scavengers and Construction of Dry Latrines (Prohibition) Act, 1993	0	0	0	0	0	0	0	0	0
5	Other SLL Crime Against STs	10	92	102	1	434	435	0	104	104
6	<b>Total Crimes Against STs</b>	<b>1615</b>	<b>9836</b>	<b>11451</b>	<b>1222</b>	<b>9692</b>	<b>10914</b>	<b>518</b>	<b>7756</b>	<b>8274</b>

Source: Crime in India

2 of 2

**Note: \* Data for the year 2016 is provisional.**